

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

ORIGINAL APPLICATION NO:884/99.

DATE OF DECISION:7/4/2000

Shri Narayan Pandhari Kaachane Applicant.

Shri S.V.Marne

Advocate for  
Applicant.

Versus

Union of India & Anr.

Respondents.

Shri V.D.Vadhavkar

Advocate for  
Respondents.

CORAM:

Hon'ble Shri S.L.Jain, Member(J).

1. To be referred to the Reporter or not?

2. Whether it needs to be circulated to  other Benches of the Tribunal?

3. Library.

abp.

JLJ  
(S.L.JAIN)  
MEMBER(J)

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH  
ORIGINAL APPLICATION NO:884-99.  
DATED THE 7TH DAY OF APRIL, 2000.

CORAM:HON'BLE SHRI S.L.JAIN. MEMBER(J).

By Advocate Shri S.V. Marne.

v/s.

By Advocate Shri V.D. Vadhavkar

(ORAL)      (ORDER)

Per Shri S.L.Jain, Member (J).

This is an application filed under section 19 of the Administrative Tribunals, Act, 1985 seeking the reliefs as under:-

- a) This Hon'ble Tribunal may graciously be pleased to call for the records of the case and proceedings from the Respondents and after going through the same direct the Respondents to pay the Pensionary and other benefits to the Applicant as specified in para 4.5 of the Original Application together with interest @ 18% per annum from 21-6-1998 till the payment.
- b) Cost of this Original Application be provided for.
- c) Any other or further order as to this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case may be passed.

During the course of hearing, the learned counsel for Applicant submitted that he does not want to press the claim in respect of interest on the

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amounts claimed. The learned counsel for the respondents submitted that the amount as claimed by the applicant and entitled as per rules can be paid within two months to which the learned counsel for the applicant agrees.

In the result the OA is disposed of with direction to respondents

- (a) the retiral benefits as per rules be paid to applicant within two months from the date of receipt of copy of this order.
- (b) No orders as to costs.

*S.L.JAIN*  
(S.L.JAIN)  
MEMBER (J)

abp.